

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2511**  
TO BE ANSWERED ON 03.12.2019

**GENDER DISCRIMINATION IN MGNREGA**

**2511. SHRI ADALA PRABHAKARA REDDY:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Ministry has received any complaint with regard to implementation of MGNREGA in various States particularly regarding wages for both men and women;
- (b) if so, the details thereof;
- (c) whether there is a lot of discrimination in providing employment to women folk; and
- (d) if so, the corrective steps that the Government is taking to provide equal distribution of work and wages between men and women under the scheme?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

**(a) & (b):** The Ministry, under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) receives complaints of irregularities/corruption and embezzlement including diversion of funds, non-payment of wages, lack of transparency etc. but not relating to wages for men and women.

**(c) & (d):** No, Sir. There is no gender based discrimination under Mahatma Gandhi NREGS. The Ministry along with the States/UTs has been making all efforts for improving the women participation under the Mahatma Gandhi NREGS. To facilitate greater participation of women wage seekers, a separate schedule of rate has been mandated for them with flexible working hours. The percentage of women participation was 54.57 under Mahatma Gandhi NREGS during the FY 2018-19.